

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petitions for Special Leave to Appeal (Crl.) Nos.13272-13273/2025

[Arising out of impugned final judgment and order dated 23-04-2025 in GA No. 43/2025 23-04-2025 in CRA No. 83/2024 passed by the High Court of Judicature at Allahabad]

PUSHPENDRA ALIAS GABBAR

Petitioner(s)

VERSUS

STATE OF U.P. ETC.

Respondent(s)

Date : 26-05-2026 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) : Mr. C. Solomon, AOR

For Respondent(s) : Mr. Yasharth Kant, AOR
Ms. Sonal Kushwah, Adv.
Ms. Prerna Sharma, Adv.

Mr. Meenesh Dubey, Adv.

Mr. Muhammad Maroof, Adv.

M/S. Dubey & Chandra Law Chambers, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Leave granted.
2. Exemption from surrendering, granted earlier, to continue till the next date of hearing.

(KRITIKA TIWARI)
SENIOR PERSONAL ASSISTANT

(POONAM VAID)
ASSISTANT REGISTRAR